

**COURT – I**

**Before the Appellate Tribunal for Electricity**  
( Appellate Jurisdiction )

**Appeal No.189 of 2011**  
**& IA No.89 of 2012**

**Dated : 17<sup>th</sup> April, 2012**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**The Tata Power Company Ltd. ... Appellant(s)**

**Versus**

**Jharkhand State Electricity Regulatory Commission & Ors. ....Respondent(s)**

**Counsel for the Appellant(s): Ms. Divya Chaturvedi**

**Counsel for the Respondent(s): Mr. C.K. Rai for R-1**

**ORDER**

Heard Ms. Divya Chaturvedi representing Mr. Amit Kapur, learned counsel for the Appellant.

Post the matter on **02.05.2012** for further hearing.

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

Vs/ak